

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.2 – IA/1006(AHM)2024
In
C.P.(IB)/335(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

The Cosmos Co.Op.Bank Ltd
V/s
SPS Autotubes Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP :Mr. Nipun Singhvi, Advocate a. w. Mr. Rahul Bhavsar,
Advocate

:Mr. Kailash T Shah RP present in person

For the Respondent :

ORDER
(Hybrid Mode)

IA/1006(AHM)2024

This is an application filed by the RP for placing on record the 1st Status Report for the period from 15.09.2023 to 31.05.2024 of CIRP of M/s. SPS Autotubes Private Limited. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/1006(AHM)2024** stands disposed of.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)